

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)

Subject: Appointment of the Coordinator for the Mediation Centers in the Union Territory of Jammu and Kashmir.

O R D E R

No: 200 Dated: 21/08/2020

Ms. Masarat Roohi, Registrar Rules, High Court of J&K, shall be the Coordinator of the Mediation Centers of both the Divisions of U.T. of Jammu and Kashmir.

By Order.


(Jawad Ahmed)
Registrar General

No: 3970-98/GS Dated: 21/08/2020

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Shri Abdul Rashid Malik, Principal District & Sessions Judge, Srinagar
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Member Secretary, J&K State Legal Services, Authority, Srinagar.
6. Registrar Judicial, High Court of J&K Jammu/Srinagar.
7. Ms. Masarat Roohi, Registrar Rules, High Court of J&K, Srinagar.
8. Principal District & Sessions Judge _____
.....for information and n/a.
9. Registrar Computers, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of the High Court.
10. Office file.


Registrar General